

## Annexure – 3

Name of the corporate debtor: A A Estates Private Limited; Date of commencement of CIRP: 06/12/2022; List of creditors as on: 16/03/2024  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principial Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	12-12-2022	60,49,18,579	1,40,63,08,469	2,01,12,27,048	60,49,18,579	1,40,63,08,469	2,01,12,27,048	Secured		Nil	No	21.92%	Nil	Nil	Nil	Nil	Nil
	<b>Total</b>		<b>60,49,18,579</b>	<b>1,40,63,08,469</b>	<b>2,01,12,27,048</b>	<b>60,49,18,579</b>	<b>1,40,63,08,469</b>	<b>2,01,12,27,048</b>					<b>21.92%</b>					

**Security Charge of State Bank of India**

Primary - 9.70 Crore

Collateral - 42.85 Crore